

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1641
ANSWERED ON:30.07.2015
Legal Services Cadet Corps
Sampath Shri Anirudhan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government / National Legal Services Authority (NALSA) proposes to establish Legal Services Cadet Corps (LSCC) at school level in the country ;
- (b) If so, the details and the present status thereof including the total number of students enrolled in LSCC at present, State-wise ;
- (c) whether any weightage of the performance in LSCC is given to the students in their annual examination etc. and during employment also; and
- (d) if so, the details thereof?

Answer

ANSWER

MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)

- (a) No Madam. Government/National Legal Services Authority has no proposal to establish Legal Services Cadet Corps (LSCC) at school level in the country.
- (b) to (d) In view of (a), it does not arise.